

(c) and (d). The small annual fluctuations in landings of fish and shrimp are well within the range of natural fluctuation and do not indicate any decline in fishing. Against 15500 mechanised boats and 83 large vessels, there are only 16 charter vessels in our water now and this small number cannot have any deleterious effect on our fisheries.

Assistance from I.D.A. for Agriculture Extension Programme in Orissa

4916. SHRI RASA BEHARI BEHRA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the International Development Association offered assistance for agriculture extension programme in the Orissa State;

(b) if so, the details thereof; and

(c) the areas where such programme have been carried out with details?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):

(a) Yes, Sir.

(b) The International Development Association (IDA) has agreed to set-aside an amount equivalent to 20 million dollars over a period of five years for the Orissa Agricultural Development Project. This Project became effective in June 1977 and seeks to strengthen the Agricultural Extension Service and Adaptive Research facilities in Orissa over a period of five years with the ultimate objective of achieving early and sustained improvement in Agriculture production.

(c) The Project covers the entire State. The Government of Orissa has made the Additional Director of Agriculture (Extension) solely responsible for implementation of the programme. According to the Project requirements, the Agricultural Extension staff at the District/Sub-Divisional level suitably supported by the Subject Matter Specialists accord-

ing to field requirements are being provided. The VLWs have been made part of the Department of Agriculture to ensure a single line of command. The professionalisation in the service has been brought about by a regular system of training and re-training all along the line. The transfer of technology to the farmers fields is being ensured by regular time bound visits by the VLWs at a fixed time and day once a fortnight. The jurisdiction of the VLWs has been suitably reduced and facilities for mobility and touring are being provided.

House building loans to Delhi University College Teachers

4917. SHRI H. N. NANJE GOWDA: Will the Minister of EDUCATION be pleased to state:

(a) the procedure for sanction of house building loans to the college teachers of Delhi University;

(b) whether a number of college teachers have expressed concern over Delhi University's procedure for sanction of house building loans;

(c) how much time is taken to clear an application on an average; and

(d) what action Government propose to take to satisfy the teachers?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) According to information furnished by the University of Delhi, the Executive Council of the University constituted a Committee to lay down guidelines to be followed for considering the large number of applications for grant of House Building Loans. On the recommendation of the Committee, the Executive Council decided that the applications received by 29th February, 1980 be registered by allotting them serial numbers by draw of lots and considering them as and when their turn

comes, while the applications received after that date be registered according to date of receipt of application in the University office.

(b) Yes, Sir.

(c) According to the University, it should normally be possible to clear an application, which is complete in all respects, within one month.

(d) The Executive Council of the University has referred the representations made by teachers to the Committee referred to in the reply part (a) of the question for consideration and report.

Price rise of Sports Goods

4918. SHRI R. K. MHALGI: Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware of the phenomenal price rise of sports goods in the home market during last five years;

(b) the details of the prices of following items since 1975:—(1) Foot balls/Volley balls (2) Cricket balls (3) Cricket bats (4) Badminton rackets, (5) Table Tennis bats (6) Hockey sticks, (7) Hockey balls (8) Badminton shuttles and (9) canvas shoes for indoor games and for out door games; and

(c) what concrete steps Government propose to take to bring down the prices of these articles?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) According to the information furnished by the Sports Goods Export Promotion Council, the prices of sports goods have recorded increase although not phenomenal.

(b) The comparative prices of these items in 1975 and 1980, as indicated

by The Sports Goods Export Promotion Council are as under:

	1975	1980
	Rs.	Rs.
Foot balls . . .	35	61
Volley balls . . .	30	45
Cricket balls . . .	15	23
Cricket bats . . .	60	85
Badminton rackets . . .	18	28
Table Tennis bats . . .	20	27.50
Hockey sticks . . .	25	30
Hockey balls . . .	15	23
Badminton shuttles . . .	24 (Per dozen)	34 (Per dozen)
Shoes (Common) . . .	16	21

(c) The manufacture of sports goods is predominantly in the small scale and cottage industries sector. The price increase of sports goods in common with all other items used by the consumer, is directly linked with the general price index. The Development Commissioner (Small Scale Industries) has reported that the following measures have been taken to stabilise the prices of sports articles:

(a) encouraging modernisation of the sports goods industry in technological, managerial and marketing field.

(b) facilitating availability of the required raw materials at competitive prices.

(c) encouraging improvement in the liquidity cost through reduction in their cost through managerial training.